Declaration of Assets and Liabilities

Year....2026.....

I, Rajesh Kumar Tiwari, son/daughter/wife of Sri. Narayan Pd. Tiwari aged.....52..... years, belonging to .....Government..... service and presently working as Bihar Legislative Assembly (Asst. Sub Marshal) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash SBG S. A/c No - 10839485250	83000/-	Bineta Kumari	Prachi Tiwari	Priyanshu Tiwari	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial (Fix Companies Lock for 5 Yrs.)	SBG Joint A/c No - 10839486638 Amt. - 10,000/-	SBG A/c No - 20481549837 Amt. - 10,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Shares Sky way city 1790 (Portfolio)	—	Nil	Nil	Nil
(iv)	Other financial institutions, SBG NSS, Postal Savings, LIC Policies, etc	Post office A/c - No - 3718789847 Amt. - 1,25000/- Mutual Fund A/c No - 80674728334 (Lock	—	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	70 Thousand (1,70,000) Passion X-Pro Motercycle	Bineta Kumari Gold - Wt. - 11.060 gm. Value - 60,000	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	—		Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	—	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	पैतृक संपत्ति 01 एकड़	कविता कुमारी	प्राची तिवारी	प्रियांश तिवारी	—
(ii)	Non-Agricultural Land - Location(s) देवघर - - Survey number(s) - Extent (Total measurement) पटना - -Current market value	1338.89 Sq. ft. खाता नं०-60 खेसरा नं०-1831	दुकान - 183 वर्गफीट (एकवा)	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	एकवा-2.656 डिसमील-1.60 लाख —	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBS, Patna (Bihar vidhan Mandal)	14,92,000/= (Fourteen-Lakh Ninty-Two Thousand only)
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No – AJPPT6477Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA – 1111

Gender :- M (M/F)

Date of Birth :- 0 2 0 1 1 9 7 4 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY (Asst. Sub-Marshal)
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- B. DEOGHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature राजेश कुमार तिवारी

Name of Employee: Rajesh Kumar Tiwari

Place: Patna

Designation: Asst. Sub Marshal

Date: 02.02.2026.

Department: Marshal Branch

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